POST OFFER PUBLIC ANNOUNCEMENT
THOMAS COOK (INDIA) LIMITED
("TCIL" OR "TARGET COMPANY")

Regd. Office: Thomas Cook Building, Dr D. N. Road, Fort, Mumbai - 400 001, Maharashtra, India
Tel: +91-22-6160 3333 Fax: +91-22-2287 1069/ 6609 1454,
E Mail ID: sharedept@in.thomascook.com

This Post Offer advertisement is being issued by Pioneer Money Management Limited (**"Manager to the Offer"**), on behalf of Fairbridge Capital (Mauritius) Limited (**"Acquirer"**) along with Fairfax (Barbados) International Corp. (**"PAC 1"**), FFHL Group Limited (**"PAC 2"**) and Fairfax Financial Holdings Limited (**"PAC 3"**) (collectively PAC 1, PAC 2 and PAC 3, referred to as "persons acting in concert" / "PAC"), in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, to acquire up to 5,20,93,447 fully paid-up equity shares (**"Equity Shares"**), representing 24.17% of the paid up Equity Share Capital of the Target Company assuming full exercise of eligible employee stock options as on or prior to August 8, 2012. The detailed public statement dated May 28, 2012 (**"DPS"**) with respect to the Offer was published on May 28, 2012 in Financial Express - English (All Editions), Jansatta - Hindi (All Editions), and Navshakti -Marathi (Mumbai Edition) (hereinafter collectively referred to as **"Published Newspapers"**). Capitalised terms used but not defined herein shall have the meanings ascribed to such terms in the letter of offer dated July 3, 2012 (**"LoF"**).

1. Name of the Target Company : Thomas Cook (India) Limited
2. Name of the Acquirer(s) and PAC : Fairbridge Capital (Mauritius) Limited ("Acquirer") along with Fairfax (Barbados) International Corp. ("PAC 1"), FFHL Group Limited ("PAC 2") and Fairfax Financial Holdings Limited ("PAC 3")
3. Name of the Manager to the Offer : Pioneer Money Management Ltd.
4. Name of the Registrar to the Offer : TSR Darashaw Limited
5. Offer Details :

a. Date of Opening of the Offer : Thursday, July 12, 2012

b. Date of Closure of the Offer : Wednesday July 25, 2012

6. Date of Payment of Consideration : Wednesday, August 8, 2012
7. Details of Acquisition:

Sl. No.	Particulars	Proposed in the Offer Document *	Actual **
7.1	Offer Price	₹ 65.48	₹ 65.48
7.2	Aggregate number of shares tendered	5,20,93,447	2,21,84,856
7.3	Aggregate number of shares accepted	5,20,93,447	2,21,82,276
7.4	Size of Offer (Number of shares multiplied by offer price per share)	₹ 341,10,78,910	₹ 145,24,95,432.48
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No & %)	0(0%)	0(0%)
7.6	Shares Acquired by way of Agreements		
	• Number	16,34,71, 449	16,34,71, 449
	• % of Fully Diluted Equity Share Capital	(75.83%)	(76.69%)
7.7	Shares Acquired by way of Open Offer)		
	• Number	5,20,93,447	2,21,82,276
	• % of Fully Diluted Equity Share Capital	(24.17%)	(10.41%)
7.8	Shares Acquired after Detailed Public Announcement		
	• Number	Nil	Nil
	• % of Fully Diluted Equity Share Capital	Nil	Nil
7.9	Post offer share holding of Acquirer		
	• Number	21,55,64,896	18,56,53,725
	• % of Fully Diluted Equity Share Capital	(100%)	(87.10%)
7.10	Pre & Post offer shareholding of the Public		
	Pre Open Offer		
	• Number	5,20,93,447	4,93,67,031
	• % of Fully Diluted Equity Share Capital	(24.17%)	(23.19%)***
	Post Open Offer		
	• Number	0	2,75,04,969
	• % of Fully Diluted Equity Share Capital	0%	(12.90%)

***The number and percentage calculations are based on the Total paid up Equity Capital of the Target Company of 21,55,64,896 number of Equity Shares of face value of Rs.1/- each, based on the assumption of assuming full exercise of 27,26,416 eligible employee stock options on or before August 8, 2012**

****The number and percentage calculations are based on the actual paid up Equity capital of the Target Company of 21,31,58,694 number of Equity Shares of face value of Rs.1/- each as on 31st July, 2012. (This number and the percentage calculations do not take into account any outstanding eligible employee stock options or convertible preference shares)**

*****The percentage calculation is based on the actual paid up Equity capital of the Target Company of 212,838,480 number of Equity Shares of face value of Rs. 1/- each on the date of the Letter of Offer i.e. July 3, 2012**

8. The Acquirer along with its Directors and PAC severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, National Stock Exchange of India Ltd., BSE Ltd. and the registered office of the Target Company.

ISSUED BY THE MANAGER TO THE OFFER

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PIONEER MONEY MANAGEMENT LIMITED
SEBI Regn. No. INM 000011906
1218, Maker Chambers V, Nariman Point, Mumbai - 400 021
Tel. Nos. (022) 6618 6633, **Fax No.** (022) 2204 9195, **E Mail ID:** ankit.c@pinc.co.in
Contact Person : Mr. Ankit Chudiwala / Mr. Navin Sharma

Place: Mumbai
Date : August 15, 2012

On behalf of the Acquirer
Fairbridge Capital (Mauritius) Limited